					А	nnexure-2						
						a India Limite	The second secon					
							P:19.01.2023					
							n as on: 09.02.2					
			List	of Unsecure	d Financial Cre	ditors belong	ging to any Class	of Creditors				
												(Amount in ₹)
SI.No Name of Creditor	Details of claim received		Details of claim Admitted					contingent	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claims under	Remarks, if any
	Date of	Amount	Amount of Claimed	Nature of Claim	Amount covered by	Whether related	% of voting share in CoC	1	may be set- off		verification	
	Receipt	Claimed	admitted		guarantee	party?					Date level	
	Receipt	Claimed	The second second			party? APPLICA	BLE					

For Rolta India Limited

Mamta Bruani
Mamta Binani
Interim Resolution Professional